

FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016

NAME OF THE CORPORATE DEBTOR

DATE OF COMEMNCEMENT OF CIRP

LIST OF CREDITORS AS ON

SHRIVALLABH PITTIE INDUSTRIES LIMITED

07/03/24

31/07/24

SN	DETAILS OF CLAIMANT		DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED				AMOUNT OF CONTINGENT CLAIM	AMT OF MUTUAL DUES THAT MAY BE SET OFF	CLAIM UNDER VERIFICATION	AMOUNT OF CLAIM NOT ADMITTED	REMARKS
	DEPARTMENT	GOVERNMENT	DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	RELATED PARTY	VOTING %					
1	Deputy Commissioner Income Tax	Central Government	15/03/24	94,67,09,204.00	0.00	Income Tax	No	0.00%	0.00	0.00	94,67,09,204.00	0.00	large number of appeals of CD upheld and appeals of deptt dismissed by ITAT. Reconciliation, if the same pertain to the orders referred to in the claim awaited from deptt.
2	Regional Director ESIC	Central Government	27/03/24	4,66,799.00	4,66,799.00	ESIC dues	No	0.00%	0.00	0.00	0.00	0.00	Claim revised downwards on 8/4/24
3	Commissioner of Customs JNCH	Central Government	09/05/24	20,28,03,177.00	0.00	EPCG author	No	0.00%	0.00	0.00	0.00	20,28,03,177.00	BG issuing bank has confirmed cancelation of four BGs and Customs is not able to provide details of the fifth BG, despite regular follow up. The claim stands rejected.
4	EPFO - Regional office Rajasthan	Central Government	26/07/24	9,76,737.00	9,76,737.00	EPFO Author	No	0.00%	0.00	0.00	0.00	0.00	Calim pertains to interest and penalty of delayed payments.
				1,15,09,55,917.00	14,43,536.00	0.00	0.00	0.00	0.00	0.00	94,67,09,204.00	20,28,03,177.00	